

Aswini Kumbhakar
Chairman
Barasat Municipality

BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA

OA No.131/2023/EZ

Debi Prasad Banerjee

.....Applicant

Versus

Ministry Of Forest, Environment and Climate Change & Ors

.....Respondents

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10 4 JAN 2024



BEFORE THE NOTARY PUBLIC
Govt. Of India Barasat Judge's Court
North 24 Parganas

Asani Mukhapadhyay

Chairman
Barasat Municipality

50/24
Sl. No. 50/24

BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA
OA No.131/2023/EZ

Debi Prasad Banerjee

.....Applicant

Versus

Ministry Of Forest, Environment and Climate Change & Ors

.....Respondents

Counter affidavit on behalf of respondent number 6 ,Chairman,Barasat Municipality, 24 Parganas North.

I ,Sri Asani Mukhapadhyay son of Late. Debiprasad Mukherjee aged about 56 years, by occupation social work ,being the Chairman of Barasat Municipality having office at Rishi Bankim Chandra Chatterjee Road, Barasat, Kolkata-700124 do hereby solemnly affirm, declare and state as follows:

1. I am the above named deponent, respondent number 6 herein and I am well conversant with the facts and circumstances of the instant case and I am competent to affirm and swear this affidavit .



04 JAN 2024

2. A copy of the application being number 131/ 2023/EZ has been forwarded upon the municipality and I have gone through the same application and understood the purports and contents thereof.
3. I have been advised to deal with and traverse only those statements and allegations which are relevant for the purpose of proper adjudication of this instant case and the statements which are not categorically denied by me same may be treated as denied by me in seriatim.
4. The applicant lodged a complaint dated 16th August 2023 through register post which the office of the Municipality received on 21st August 2023 vide docket number 855.
Photo copy of the said complaint is attached herewith and marked with letter 'A'
5. On receiving such complaint the officials of Barasat municipality conducted an enquiry on 11. 9. 2023 and it was found that the place around the temporary shed of the construction workers were deplorable and also vulnerable causing various environmental hazard as well as breeding ground of mosquitoes .I crave leave to refer to the said report at the time of hearing, if necessary.
6. There after on 16th October 2023 by a memo number 1305 BM/I NGT 131 / 23 / EZ / 2023-2024 the Executive Officer Barasat Municipality respondent no 7 herein communicated a notice inter-alia directing the discontinuation of all types of activities which are creating



10 4 JAN 2024

environmental hazards as well as prone to vector bone disease in the area within 7 days and intimate the undersigned in writing failing which steps would be taken according to law.

Photo Copy of such notice is annexed herewith and mark with letter 'B'

7. Pursuant to the aforesaid notice the authorised signatory of Simplex Infrastructure communicated a letter dated 17th October 2023 ,inter- alia, informing the municipality that an initiative to clean and demolished the labour toilet area and discharge of slush have already been taken and such work would be complete by 20th October 2023 and relocation of the labourers toilet /washroom would be done in the designated location by 24th October 2023 .

Copy of the said later is annexed here with and mark with letter 'C'

8. In the mean time, the said application being number OA 131 /23 / EZ was heard by the Hon'ble National Green Tribunal Eastern Zone and after hearing the parties their Lord ships were pleased to pass an order on 4th October 2023 constituting a committee comprising of the the following members:

- i) Senior Scientist West Bengal Pollution Control Board,
- ii) District Magistrate , North 24 Parganas or his representative not below the rank of Additional District Magistrate(ADM) and
- iii) Executive Officer, Barasat Municipality



04 JAN 2024

Asani

Which shall visit the site and submit its Report with regard to the allegations made in the Original Application and West Bengal Pollution Control Board shall be the Nodal Body for all logistic purposes and shall file the Inspection Report on affidavit.

It was further ordered that in case of violation of environmental norms the Committee shall recommend penalty as well as Environmental Compensation and also suggest remedial measures, if any.

Photo Copy of the Order dated 4th October 2023 is annexure here with and marked with letter ' D ' .

9. In compliance to the aforementioned order dated 04.10.2023, and in pursuance with memo no. 057(5)/ENV/BST dated 13.10.2023 of the District Magistrate a site visit was conducted on 17.10.2023 and after consultation amongst the Committee members the Executive Officer, Barasat Municipality served a notice dated 17.10.2023 upon the executing agency Simplex Infrastructure Limited to comply with the following directions:

- i) All the temporary sheds built up for using as toilet and latrine are to be discontinued immediately.
- ii) All human waste to be cleaned immediately.
- iii) The surrounding area to be cleaned properly.
- iv) The entire set of toilets and latrines to be shifted at proper place within 7 days.



04 JAN 2024

- v) Wells and pot holes to be covered properly .
- vi) The entire area in question to be brought back to healthy condition

And after compliance of the above conditions a report along with photographs are to be submitted by 25th October 2023.

Photo Copy of the Notice dated 17.10. 2023 is annexed herewith and marked with letter ' E '

10. Upon receiving the notice dated 17.10.2023 vide memo no. 1315-BM/Law Cell NGT 131/23/EZ/2023-2024 being annexure C to this affidavit the executing agency Simplex Infrastructure Limited intimated the Executive Officer vide letter dated 18.10.2023 that they have initiated cleaning, removing of slush,levelling of toilet surrounding area, relocation of labourers' toilet and that they would complete such work within the stipulated time frame.

A copy of the letter dated 18.10.2023 is annexed herewith and marked with letter ' F '

- 11.Subsequently , the executing agency Simplex Infrastructure Limited vide their letter dated 31.10.2023 informed the Executive Officer, Barasat Municipality that necessary compliance had been completed against municipality memo no 1315-BM/Law Cell NGT131/23/EZ/2023-2024.

A copy of the letter dated 31.10.2023 is attached herewith and marked with letter ' G '



04 JAN 2024

11/01/2024 16:02

12. That, in view of the aforesaid facts and circumstances, it is most respectfully prayed that the Hon'ble Tribunal may be pleased to pass any further order or orders as the Hon'ble Tribunal may deem fit and necessary for the interest of justice.

That the above statements, contents are information derived from the official records of this office, and true to my knowledge and belief.

Asani...
Chairman
Barasat Municipality
Signature of the Deponent



Identified by me

Sanku Ghosh

Advocate
NGTADVOCATE@gmail.com
9433020708

04 JAN 2024

Solemnly Affirmed to this... 04th
Day of January 2024
Identified by... *Sanku Ghosh*

Tapan Kumar Dey
T K DEY
NOTARY
Reg. No. - 21431/20
Govt. of India

Checked by

T Dey
Notary Clerk

04 JAN 2024

04 JAN 2024

Date: 16.08.2023

To
The Chairman,
Barasat Municipality,
Rishi Bankim Chandra Road,
Milan Pally, Gupta Colony,
Barasat, Kolkata: 700124.

Sub: Environment pollution and degradation
caused due construction of Medical College
behind our residential house.

Sir,

I, the undersigned most humbly beg to state to you the following facts
for your knowledge and taking necessary action in the matter.

In the previous year construction of the Barasat Medical College building
had commenced just behind our house. Due to the said construction
work, all the workers, are staying here and they are dumping waste
behind our house and the same is very unhygienic and as such there is
serious sanitation problem due to the construction work. The entire
human waste is collected in an open hole dug beside the boundary of our
house.

As a result foul smell is emanating in the locality and it is becoming very
difficult for us to stay in such unhygienic situation.

It is also pertinent to say that very openly human and other solid waste
materials waste are collected for which the environment of the
surrounding area is severely polluted and the situation becomes worse
during the monsoon. As and when rainy season commence, the hole full
of human waste overflows and the dirty water comes inside our house
which is unbearable and also not good for our health. Due to the bad
smell of human waste coming from the stagnant water and the air the
local people have developed breathing problems. Not only the stagnant
water is directly affecting our health, it also became the source of
mosquito.

It is also stated that due stagnancy of waste water in our house the same
has become a place for mosquito breeding, resulting in inviting various
diseases.

In fact my son was infected by dengue virus twice before, which is of
serious concern in this situation and third time infection can be life-
threatening for him.

OFFICE OF THE MUNICIPAL COUNCILLORS OF BARASAT 194
RISHI BANKIM CHANDRA CHATTERJEE ROAD
BARASAT, KOLKATA - 700 124.



Phone : 2552-3211
2562-3535
Fax No : 2562-6900
Email : barasat_05@yahoo.com
info@barasatmunicipality.org
Website : www.barasatmunicipality.org
Date : 16/10/2023

Memo No. 1305 - BM / Law Cell NGT131/23/EZ/ 2023 - 2024

From : Executive Officer,
Barasat Municipality

To : Sri Basab Basu
DGM, Simplex

Ref: Complain Lodged by Debiprasad Banerjee dated 21/08/2023 vide Docket No 855.
Sub: Environment pollution and degradation caused due construction of Medical College behind his residential house.

NOTICE

Subject and reference above this is to intimate that an enquiry was conducted on 11/09/2023 by the officials of Barasat Municipality in respect of a complaint lodged by one Debiprasad Banerjee and it is found that the place around the temporary shed of the construction workers is very deployable and also vulnerable causing various environmental hazards as well as the breeding ground of mosquitoes.

Under these circumstances notice is issued upon a direction to discontinue all types of activities which are causing, environment hazards as well as prone to vector bone deceases in the area within seven (7) days and intimate the undersigned in writing, failing which stern action will be taken against you in accordance with law.

[Signature]
16.10.2023

Executive officer
Barasat Municipality
Executive Office
Barasat Municipality
Date : 16/10/2023

Memo no. 1305 (1-2) /BM/Law Cell NGT131/23/EZ/2023-2024

Copy forwarded to

- 1) The Superintendent, Barasat Govt Medical College and Hospital.
- 2) The Senior Manager, West Bengal Medical Service Corporation Ltd.

[Signature]
16.10.2023

Executive officer
Barasat Municipality

Executive Office
Barasat Municipality

[Handwritten notes and stamps]
KOL
17.10.23

RECEIVED WITHOUT
VERIFIED

[Signature] 17/10/23
Addl. Medical Superintendent
Barasat Govt. Medical College
& Hospital

Cell-office pad 24/2023-24



AN ISO 9001 : 2015
certified company

SIMPLEX INFRASTRUCTURES LIMITED

SITE OFFICE :

BARASAT DISTRICT HOSPITAL, NORTH 24 PARGANAS
BARASAT, KOLKATA - 700 124, W.B., PHONE : +91 33 2523-0129
E-mail : c3304@simplexinfra.com, Website : www.simplexinfra.com
CIN NO. L45209 WB 1924 PLC 004969

Ref : 012/C3304/WBMSCL/001/VOL-2/ 571

Dated : 17/10/2023

TC
EXECUTIVE OFFICER
BARASAT MUNICIPALITY
OFFICE OF THE MUNICIPAL COUNCILLORS OF BARASAT
RISHI BAKMI CHANDRA CHATTERJEE ROAD
BARASAT, KOLKATA-124

Sub: Environment pollution and degradation caused due to construction of Medical college behind his residential house.

Ref: a) Municipality Memo no. 1305-BM/Law Cell NGT131/23/EZ/2023-2024 dated: 16/10/2023

Dear Sir,

Reference to your above referred memo no. 1305 and the subsequent site visit of Honorable ADM (LR), North 24 Parganas, West Bengal on dated: 17/10/2023, in concurrence with your concern, we assure you that as instructed we are initiating to clear and demolish the temporary labour toilet area, discharge of slush within 18/10/2023 and further relocate the same in the designated location by 24/10/2023.

Thanking you and assuring you of our best attention and services at all times.

Yours faithfully,

For SIMPLEX INFRASTRUCTURES LTD.


Authorized Signatory

Authorized Signatory

REGD. OFFICE : 'SIMPLEX HOUSE' 27, SHAKESPEARE SARANI, KOLKATA - 700 017, ☎ : (033) 2301-1600, FAX : (033) 2289-1468
ADM. OFFICE : 12/1, NELLIE SENGUPTA SARANI, KOLKATA - 700 087 ☎ : (033) 2252-7596 / 8371 / 8373 / 8374 / 9372, FAX : (033) 2252-7595
BRANCHES: TRADE WORLD, "C" WING, C.S. NO. 448, 3RD FLOOR, LOWER PAREL DIVISION, SENAPATI BAPAT MARG, LOWER PAREL, MUMBAI - 400 013
☎ : (022) 4348-1900 • "HEMKUNTH" 4TH FLOOR, 89, NEHRU PLACE, NEW DELHI - 110 019 ☎ : (011) 4944-4200, FAX : (011) 2646-5869
• HEAVITREE COMPLEX, 1ST FLOOR, UNIT-C, NEW DOOR NO. 47, SPURTANK ROAD, CHETPET, CHENNAI - 600 031 ☎ : (044) 4287-6129

-10 -
ANNEXURE 'D'

Item No.01

Court No.1

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
(THROUGH PHYSICAL HEARING WITH HYBRID MODE)**

Original Application No.131/2023/EZ

Debi Prasad Banerjee

Applicant(s)

Versus

State of West Bengal & Ors.

Respondent(s)

Date of hearing: 04.10.2023

**CORAM: HON'BLE MR. JUSTICE B. AMIT STHALEKAR, JUDICIAL MEMBER
HON'BLE DR. ARUN KUMAR VERMA, EXPERT MEMBER**

For Applicant(s) : Mr. Krishnendu Bera, Advocate a/w
Ms. Sayani Dey, Advocate (in Virtual Mode)

ORDER

1. Heard Mr. Krishnendu Bera, learned Counsel assisted by Ms. Sayani Dey (in Virtual Mode) appearing on behalf of the Applicant.
2. This Original Application has been filed by the Applicant alleging that the Respondent No.8, Barasat Government Medical College & Hospital, Barasat has dug an open hole beside the boundary of the Applicant and is dumping human waste therein. It is further alleged that construction work is going on in the Barasat Government Medical College & Hospital, just behind the house of the Applicant and there are about fifty workers staying there and they are dumping wastes behind the house of the Applicant.
3. It is further alleged that bad smell is emanating from human excreta being dumped by the workers near the house of the Applicant which is making the whole atmosphere unbearable. There is stagnancy of waste water near the Applicant's house which has become a breeding ground of mosquitoes.

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4. It is also stated that though bleaching powder is being spread at the site but there has been no improvement and the quality of the water in the area is also getting degraded.
5. The Applicant is stated to have submitted a complaint to the Chairman, Barasat Municipality; District Magistrate, North 24 Parganas, Barasat; Officer-in-Charge, Barasat Police Station and the Member Secretary, West Bengal Pollution Control Board and others in this regard but there has been no improvement till date.
6. Copies of the representations have been filed with the Original Application.
7. Photographs have also been filed with the Original Application in support of the allegations made.
8. In our opinion, matter requires consideration.
9. Issue notice to the Respondents returnable within three weeks.
10. Ms. Amrita Pandey, learned Counsel who is appearing (in Virtual Mode), accepts notice on behalf of the Respondent No.1, Ministry of Environment, Forests and Climate Change (MoEF&CC).
11. Mr. Sibojyoti Chakraborty, learned Counsel who is appearing (in Virtual Mode), accepts notice on behalf of the Respondent Nos.2, 4 and 5, State Respondents, Government of West Bengal.
12. Mr. Dipanjan Ghosh, learned Counsel who is present in the Court, accepts notice on behalf of the Respondent No.3, West Bengal Pollution Control Board.
13. Issue notice to the Respondent Nos.6, 7 and 8, returnable within three weeks.
14. All the Respondents shall file their counter-affidavits within three weeks.

15. Considering the allegations made out in the Original Application, we deem it appropriate to constitute a Committee comprising of the following Members:-
- i) Senior Scientist, West Bengal Pollution Control Board;
 - ii) District Magistrate, North 24 Parganas or his representative not below the rank of Additional District Magistrate (A.D.M.); and
 - iii) The Executive Officer, Barasat Municipality
16. The Committee shall visit the site and submit its Report with regard to the allegations made in the Original Application within three weeks.
17. The West Bengal State Pollution Control Board shall be the Nodal Body for all logistic purposes and shall file the Inspection Report on affidavit.
18. In case violations are found, the Committee shall recommend penalty as well as Environmental Compensation and also suggest remedial measures, if any.
19. Learned Counsel for the Applicant shall serve e-copy/soft copy of the Original Application along with all its annexures upon Ms. Amrita Pandey, Mr. Sibojyoti Chakraborty and Mr. Dipanjan Ghosh, learned Counsel for the Respondents within 24 hours.
20. **List on 23.11.2023.**

.....
B. Amit Sthalekar, JM

.....
Dr. Arun Kumar Verma, EM

October 04, 2023,
Original Application No.131/2023/EZ
SKB



-13-

ANNE X V K C 1 199

OFFICE OF THE MUNICIPAL COUNCILLORS OF BARASAT
RISHI BANKIM CHANDRA CHATTERJEE ROAD
BARASAT, KOLKATA - 700 124.

Email : barasat_05@yahoo.com

Memo No. /315-BM/Law Cell NGT131/23/EZ/2023 Date: 17/10/2023

From : The Executive Officer,
Barasat Municipality

To : The Authorized Signatory,
Simplex Infrastructures Ltd.
Barasat District Hospital, Barasat.



NOTICE

In compliance with the solemn order dated 04.10.2023 passed by the Hon'ble Green Tribunal and in pursuance with the Memo No. 057(5)/ENV/BST dated 13.10.2023 of the District Magistrate, North 24 Parganas, a field visit has been conducted with the committee members, the Additional District Magistrate(LR), North 24 Parganas as representative of District Magistrate, Smt. Rita Datta on behalf of Senior Scientist, WBPCB and the Executive Officer, Barasat Municipality in presence of the Dy. Superintendent, Barasat Medical College, Tapas Kr Mondal on behalf of I.C, Barasat Police Station, the representatives of the West Bengal Medical Service Corporation Ltd. and the executing agency, Simplex and in consultation amongst the Committee members and as per observation of the team it found that the place is moderately clean and the following directions have been issued upon the executing agency to comply within 07(seven) days under close supervision of the representative of the West Bengal Medical Service Corporation Ltd. :

1. All the temporary sheds built up for using as toilet and latrine is to be discontinued immediately.
2. The human waste is to be cleaned immediately.
3. The surrounding area is to be cleaned properly.
4. The entire set up of toilets and latrine is to be shifted in a proper place within 07(seven) days.
5. All the wells and pot holes are to be covered properly so that no smell will come out of it.
6. The entire area in question is to be brought back in a healthy condition.
7. By this time the agency may utilize bio-toilets if required.

After compliance of the above mentioned activities, a report along with photographs are to be submitted to the undersigned within 25th October, 2023 without fail otherwise appropriate legal action will be taken against you.

[Signature]
17/10/2023
Executive officer
Barasat Municipality

Date: 17/10/2023
Executive Officer
Barasat Municipality

Memo no. /315-BM/Law Cell NGT131/23/EZ/2023-2024

Copy forwarded to :-

1. The Additional District Magistrate(LR), North 24 Parganas for kind information.
2. The Senior Scientist, WBPCB for information.
- 3) The Superintendent, Barasat Govt Medical College and Hospital.
- 4) The Senior Manager, West Bengal Medical Service Corporation Ltd.
- 5) The C.A. to District Magistrate, North 24 Parganas for kind appraisal.

[Signature]
17/10/2023
Executive officer
Barasat Municipality

Executive Officer
Barasat Municipality

Received

Barasat
17/10/2023

[Signature]

17/10/2023 10:10

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ANNEXURE 200



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SIMPLEX INFRASTRUCTURES LIMITED

SITE OFFICE :

BARASAT DISTRICT HOSPITAL, NORTH 24 PARGANAS
BARASAT, KOLKATA - 700 124, W.B., PHONE : +91 33 2523-0129
E-mail : c3304@simplexinfra.com, Website : www.simplexinfra.com
CIN NO. L45209 WB 1924 PLC 004969

Ref : 012/C3304/WBMSC/CL/001/VOL-2/ 572

Dated : 18/10/2023

TO
EXECUTIVE OFFICER
BARASAT MUNICIPALITY
OFFICE OF THE MUNICIPAL COUNCILLORS OF BARASAT
RISHI BAKMI CHANDRA CHATTERJEE ROAD
BARASAT, KOLKATA-124

Sub: Environment pollution and degradation caused due to construction of Medical college behind his residential house.

Ref: a) Municipality Memo no. 1305-BM/Law Cell NGT131/23/EZ/2023-2024 dated: 16/10/2023
b) Simplex letter no. 012/C3304/WBMSC/CL/VOL-2/571 dated : 17/10/2023
c) Municipality Memo no. 1315-BM/Law Cell NGT131/23/EZ/2023-2024 dated: 17/10/2023

Dear Sir,

In continuation to our above referred letter no. 571 against your memo no. 1305 and also your notice vide memo no. 1315 dated : 17/10/2023 , we would like inform you that as per the site instruction given by the inspection team our following action has been initiated from our end

1. Toilet surrounding area cleaning works.
2. Removal of waste / slush from swears well clearing by mechanical means.
3. Leveling of toilet surrounding area by mechanical means.
4. Removal of bushes.

(Photo copies attached for your reference)

Further, we also inform you that relocation of temporary labour toilet activities already initiated from our end hopefully we may shift the same within the committed time.

Thanking you and assuring you of our best attention and services at all times.

Yours faithfully,

For SIMPLEX INFRASTRUCTURES LTD.

Authorized Signatory

Authorized Signatory

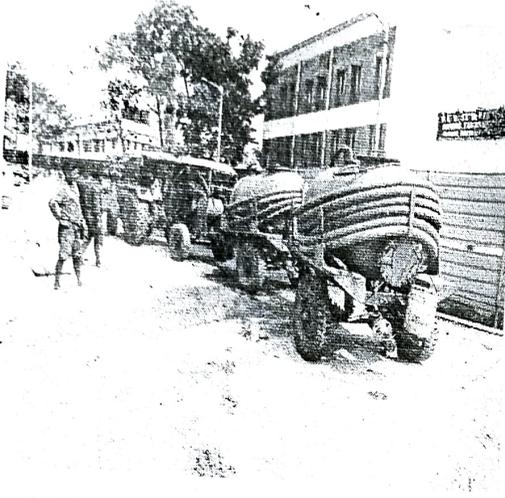
REGD. OFFICE : 'SIMPLEX HOUSE' 27, SHAKESPEARE SARANI, KOLKATA - 700 017, ☎ : (033) 2301-1600, FAX : (033) 2289-1468
ADM. OFFICE : 12/1, NELLIE SENGUPTA SARANI, KOLKATA - 700 087 ☎ : (033) 2252-7596 / 8371 / 8373 / 8374 / 9372, FAX : (033) 2252-7595
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☎ : (022) 4348-1900 • "HEMKUNTH" 4TH FLOOR, 89, NEHRU PLACE, NEW DELHI - 110 019 ☎ : (011) 4944-4200, FAX : (011) 2646-5869
• HEAVYTREE COMPLEX, 1ST FLOOR, UNIT-C, NEW DOOR NO. 47, SPURTANK ROAD, CHETPET, CHENNAI - 600 031 ☎ : (044) 4287-6129

17/10/2023 12:00

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PHOTOGRAPH'S SHOWING ACTION TAKEN FROM OUR END TO CLEAN THE TEMPORARY LABOUR TOILETS AS PER THE INSTRUCTION OF INSPECTION TEAM ON DATED: 17/10/2023

Pic-1



Pic-2



REMOVAL OF WASTE / SLUSH FROM SWEARS WELL CLEARING BY MECHANICAL MEANS.

Pic-3



Pic-4

For SIMPLEX INFRASTRUCTURES LTD.

Rantam

Authorised Signatory

- 16 -



LEVELING OF TOILET SURROUNDING AREA BY MECHANICAL MEANS



REMOVAL OF BUSHES.

For SIMPLEX INFRASTRUCTURES LTD.

Banshi Bani

Authorised Signatory



AN ISO 9001 2015
certified company

SIMPLEX INFRASTRUCTURES LIMITED

SITE OFFICE :

BARASAT DISTRICT HOSPITAL, NORTH 24 PARGANAS
BARASAT, KOLKATA - 700 124. W.B. PHONE : +91 33 2523-0129
E-mail : c3304@simplexinfra.com. Website : www.simplexinfra.com
CIN NO. L45209 WB 1924 PLC 004969

Ref : 012/C3304/WBMSC/CL/001/VOL-2/ 573

Dated : 31/10/2023

TO
EXECUTIVE OFFICER
BARASAT MUNICIPALITY
OFFICE OF THE MUNICIPAL COUNCILLORS OF BARASAT
RISHI BAKMI CHANDRA CHATTERJEE ROAD
BARASAT, KOLKATA-124

Sub: Environment pollution and degradation caused due to construction of Medical college behind his residential house.

Ref: a) Municipality Memo no. 1305-BM/Law Cell NGT131/23/EZ/2023-2024 dated: 16/10/2023
b) Simplex letter no. 012/C3304/WBMSC/CL/VOL-2/571 dated: 17/10/2023
c) Municipality Memo no. 1315-BM/Law Cell NGT131/23/EZ/2023-2024 dated: 17/10/2023
d) Simplex letter no. 012/C3304/WBMSC/CL/VOL-2/572 dated: 18/10/2023

Dear Sir,

In continuation to our above referred letter no. 572 against your memo no. 1305 and memo notice no. 1315 dated: 17/10/2023, we would like to inform you that all the necessary compliance against your memo issued has been done from our end i.e. Demolition and leveling of temporary labour toilets area and shifted the same at reallocated area and also we have initiated to develop this area for proposed infrastructures / landscaping works as per our proposed approved drawing.

Photos of site development have been attached for your information.

Thanking you and assuring you of our best attention and services at all times.

Yours faithfully,

For SIMPLEX INFRASTRUCTURES LTD.

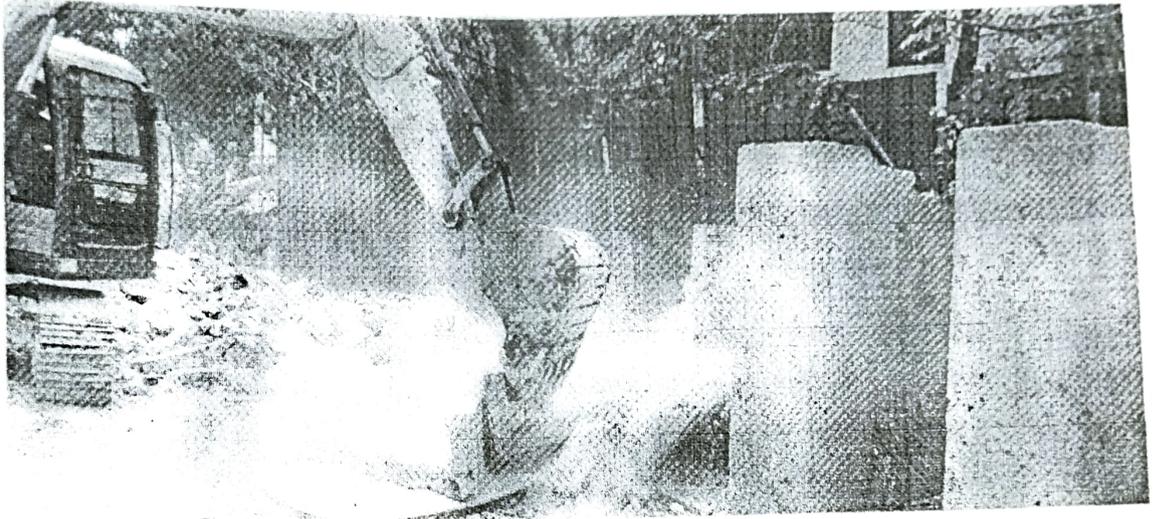
Authorised Signatory

Authorized Signatory

REGD. OFFICE : 'SIMPLEX HOUSE' 27, SHAKESPEARE SARANI, KOLKATA - 700 017. ☎ : (033) 2301-1600, FAX : (033) 2289-1468
ADM. OFFICE : 12/1, NELLIE SENGUPTA SARANI, KOLKATA - 700 087 ☎ : (033) 2252-7596 / 8371 / 8373 / 8374 / 9372, FAX : (033) 2252-7595
BRANCHES: TRADE WORLD, 'C' WING, C.S. NO. 448, 3RD FLOOR, LOWER PAREL DIVISION, SENAPATI BAPAT MARG, LOWER PAREL, MUMBAI - 400 013
☎ : (022) 4348-1900 • 'HEMKUNTH' 4TH FLOOR, 89, NEHRU PLACE, NEW DELHI - 110 019 ☎ : (011) 4944-4200, FAX : (011) 2646-5869
• HEAVYTREE COMPLEX, 1ST FLOOR, UNIT-C, NEW DOOR NO. 47, SPURTANK ROAD, CHETPET, CHENNAI - 600 031 ☎ : (044) 4287-6129

SITE PHOTOS OF COMPLIANCE AGAINST YOUR MUNICIPALITY MEMO NO. 1315-BM/LAW CELL NGT131/23EZ/2023-2024 DATED : 17/10/2023 [BARASAT MEDICAL COLLEGE]

PIC-1 : DEMOLITION OF TEMPORAY TOILETS BY USING MECHANICAL MEANS.



PIC-2: GROUND LEVELING AFTER DEMOLITION BY USING MECHANICAL MEANS.

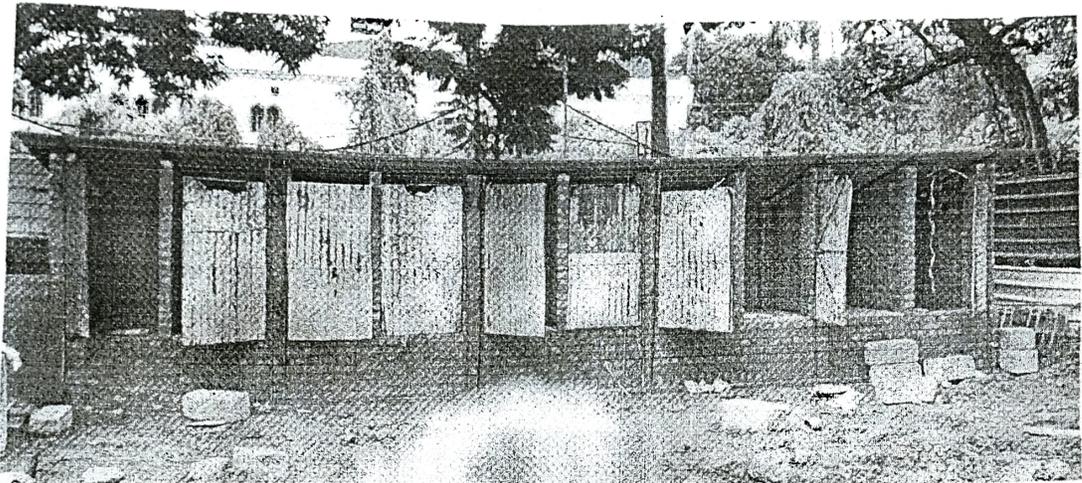


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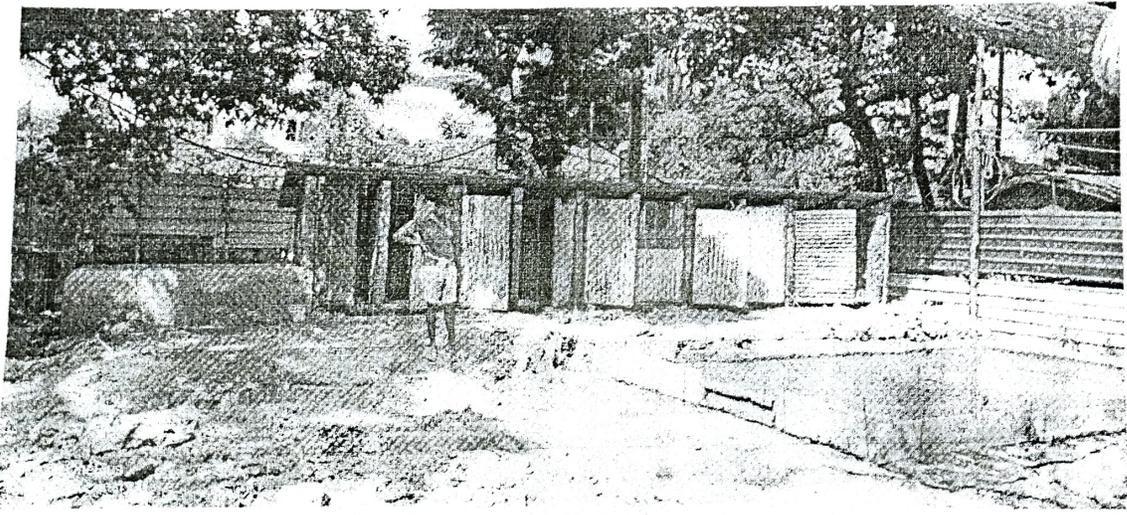
Authorised Signatory

11/10/2023 18:07

PIC-3: NEWLY CONSTRUCTED OF TEMPORARY LABOUR TOILETS AT REALLOCATED AREA



PIC-4:

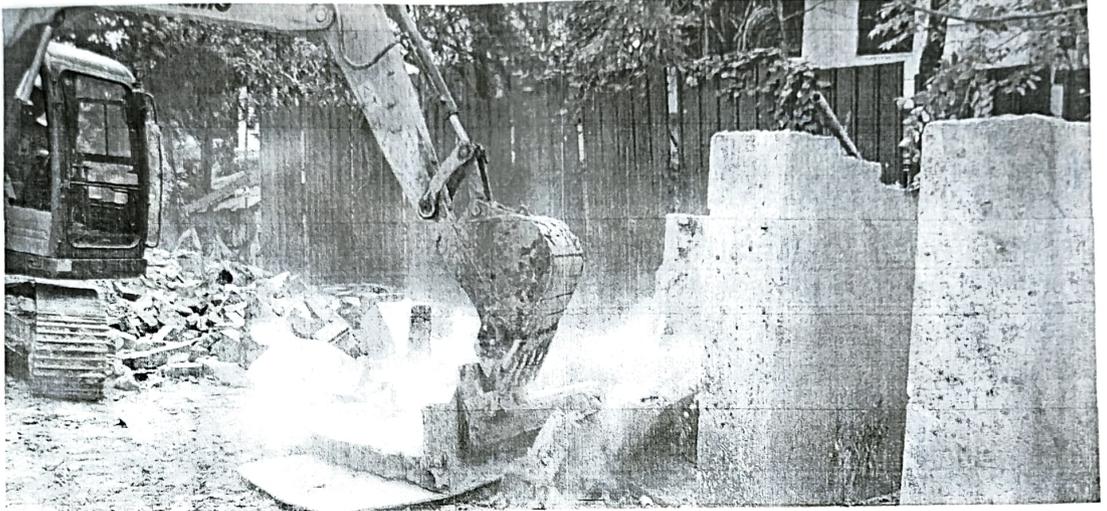


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Basant Bhanu
Authorised Signatory

SITE PHOTOS OF COMPLIANCE AGAINST YOUR MUNICIPALITY MEMO NO. 1315-BM/LAW CELL NGT131/23EZ/2023-2024 DATED : 17/10/2023 [BARASAT MEDICAL COLLEGE]

PIC-1 : DEMOLITION OF TEMPORAY TOILETS BY USING MECHANICAL MEANS.

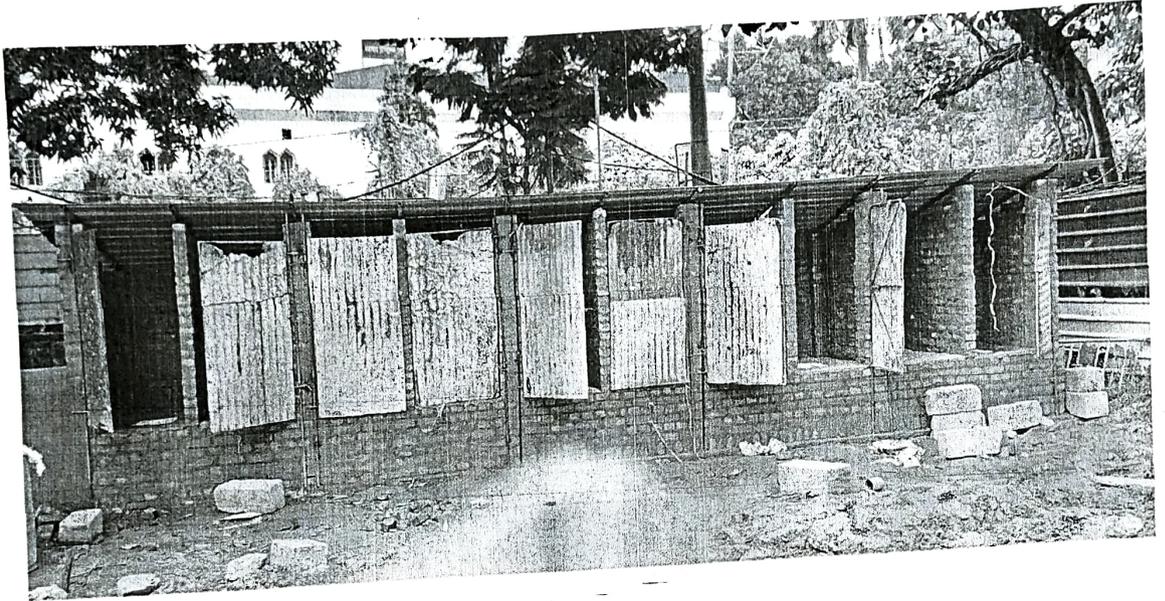


PIC-2: GROUND LEVELING AFTER DEMOLITION BY USING MECHANICAL MEANS.



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PIC-3: NEWLY CONSTRUCTED OF TEMPORARY LABOUR TOILETS AT REALLOCATED AREA



PIC-4:

